

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) to (d) No proposal to launch a Youth Sports Mission through Gram Panchayats is under consideration of the Government of India. However, the Ministry of Youth Affairs and Sports has been implementing a scheme, namely, 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) from 2008-09 through State Governments/UTs. Under the Scheme, one-time capital grant of Rs. 1.00 lac is provided for development of playfield at the village Panchayat level and Rs. 5.00 lacs at the block panchayat level.

The scheme aims at developing playfields in all village and block panchayats of the country in a phased manner.

So far, development of playfields in 56,414 Villages Panchayats and 1739 Block Panchayats has been approved.

Under the scheme, annual sports competitions are also organized from block to national levels.

Training for next Commonwealth and Olympic Games

†3099. SHRI RAGHUNANDAN SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government pays attention to the development of games like Fencing, Gymnastic and Rowing;

(b) if so, the details thereof and if not, the reasons therefor and the appropriate measures taken by Government in this regard;

(c) whether the task of imparting training to the sportsmen for the next Commonwealth and Olympic Games has been started;

(d) if so, the details thereof and the quantum of amount earmarked for various sports competitions, sport discipline-wise; and

(e) the steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) Primary responsibility for promotion and development of specific sports disciplines including those of fencing,

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gymnastics and rowing is that of the concerned National Sports Federations (NSFs). However, the Ministry of Youth Affairs and Sports and Sports Authority of India supplement the efforts of the NSFs under their various schemes.

(c) to (e) Training of elite athletes in the disciplines included in the major international sports events such as Olympic Games, Commonwealth Games and Asian Games is an ongoing process. Long Term Development Plans (LTDPs) and Annual Calendar of Training and Competitions (ACTCs) are prepared and finalized in consultation with the concerned NSFs and experts from the relevant fields in various sports disciplines.

Government has already initiated preparations for Olympic Games, 2020 with intermediate milestones of Asian Games (2014 and 2019) and Rio Olympic Games, 2016. Identification of sportspersons, their training, provision of expert coaches and support personnel, foreign exposures, scientific support, etc. are part of such preparations.

Allocation of funds to various sports federations is made on year to year basis. Expenditure on training and competition exposure of athletes and teams for various sports disciplines as per their LTDPs and ACTCs is met out of the funds allocated.

Development of sports by SAI in Assam

3100. SHRI KUMAR DEEPAK DAS: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of activities initiated by Sports Authority of India (SAI) in Assam for the development of Football, Volleyball, Boxing, Table Tennis and other sports event;

(b) whether Government is aware of the fact that in Volleyball, the Barpeta region of Assam has produces a huge number of Volleyball players;

(c) whether Government takes action to provide more facilities towards development and promotion of Volleyball event through SAI taking Barpeta as a development centre or SAI sub-centre; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) The details of training centres of Sports Authority of India(SAI) alongwith name of sports disciplines and number of trainees in Assam are given below: